

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA 1152/95

Date of decision: 21.8.97

A. Kumara Swamy ... Applicant

And

1. Chief General Manager,
Telecommunications,
AP Circle, Hyderabad.
2. District Telecom Engineer,
Karimnagar District,
D/o Telecommunications,
Karimnagar.
3. Sub Divisional Officer,
Telecom,
Karimnagar.

... Respondents

Shri P.Naveen Rao ... Counsel for applicant.
Shri N.V.Raghava Reddy ... Counsel for respondents

CORAM

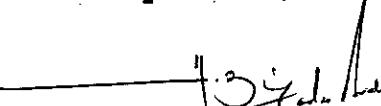
HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

O R D E R

Heard Shri Phani Raj on behalf of Shri Naveen Rao
for the applicant and Shri N.V.Raghava Reddy for the respondents.

Considering the facts and circumstances in this case
it is directed that the respondents may apply the directions
issued in OA 881/95 disposed of on 9.8.95 to this case and
take action accordingly. A copy of the said direction is enclosed.

Thus the O.A. is disposed of.


(H. Rajendra Prasad)
Member (Administrative)

21st August, 1997

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Deputy Registrar (CC)

O.A.1152/95.

To

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist. D/o Telecommunications,
Karimnagar.
3. The Sub Divisional Officer, Telecom,
Karimnagar.
4. One copy to Mr.P.Naveen Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC. CAT.Hyd.
6. One copy to HHRP. M(A) CAT.Hyd.
7. One copy to D.R. (A) CAT.Hyd.
8. One spare copy.

pvm.

2/9/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

DATED:- 21/8/97.

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

O.A.No.

T.A.No.

1152/95 (W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No.order as to costs.

28 AUG 1997

HYDERABAD BENCH

2/8/97